

[*Translation*]

SHRI KUNWAR RAM: There is no telephone industry in Bihar, but the raw material is available in plenty in the State. I would like to know if the Government will establish a telephone industry in Bihar?

[*English*]

SHRI K.R. NARAYANAN: Well, that is a separate question. If a separate question is put in this regard, I will be happy to answer.



WRITTEN ANSWERS TO QUESTIONS

[*English*]

Lead Bank Scheme

*443. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any decision regarding the introduction of the Lead Bank Scheme for the Community Development Blocks after decentralising the existing Lead Bank Scheme for the districts and also by designating the District Lead Bank as the Lead Bank for each block; and

(b) if so, the decision taken in this regard and the likely date w.e.f. which it is to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) Do not arise.

Wasteland Development

*444. SHRI H. PATEL:
SHRIMATI PATEL RAMBEN
RAMJIBHAI MAVANI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Union Government had received proposals for wasteland development from the State Government and other organisations in various districts of Gujarat during the last three years;

(b) if so, the details thereof;

(c) the action taken and outcome thereon;

(d) the amount spent on wasteland development in Gujarat for the last three years;

(e) the action plan drawn up for wasteland development for the remaining period of Seventh Five Year Plan in Gujarat; and

(f) the amount allocated for the purpose?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) to (d). Wasteland Development in Gujarat is carried out under the Centrally sponsored Schemes, and State Plan Schemes including Externally Aided Social Forestry Project. In addition, proposals for assistance are received from Voluntary and Non-Government Organisations. Details are given in Statement - I and II below.

(e) and (f). The Action Plan is prepared on year-to-year basis. The physical target of Wasteland Development for 1987-88 is 1,50,000 ha. and Rs. 28.42 crores have been allocated.

STATEMENT-I

(I) Achievement of Wasteland Development in Gujarat from the period 1984-85 to 1986-87 under Twenty Point Programme.

<i>Year</i>	<i>Wasteland development by Afforestation in thousand ha.</i>	<i>Expenditure/Allocation for wastelands development (Rs. in crores)</i>
1984-85	145.17	29.82
1985-86	124.85	27.24 (allocated)
1986-87	113.55	29.37 (allocated)

(II) Scheme/Projectwise Achievements of Wastelands Development in Gujarat for the period 1984-85 to 1986-87.

<i>Name of Scheme/Project</i>	<i>Year</i>	<i>Physical Achievement ha.</i>	<i>Central Assistance Released (Rs. in lakhs)</i>
1. Centrally Sponsored Schemes of NWDB	1984-85	3500	96.43
	1985-86	3588	75.00
	1986-87	2564	252.00
		(*9.2 crore seedlings)	
2. Rural Development Schemes (NREP and (RLEGP)	1984-85	6375	230.26
	1985-86	11577	478.45
	1986-87	9371	636.78
3. World Bank/USAID aided Gujarat Social Forestry Project.	1984-86	82685	1746**
	1985-86	46069	1722**
	1986-87	44065	1726**

* No. of seedlings raised under Decentralised People's Nursery Scheme.

** Expenditure incurred on the project.

STATEMENT-II

Proposals received for assistance during the period 1985-86 to 1987-88 (so far) from Voluntary and Non-Government organisations from Gujarat State:

1. Total No. of Proposals received	22
2. Proposals rejected	2
3. Proposals under consideration	6
4. Proposals sanctioned	14
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1. Number of proposals sanctioned	14
2. Outlay sanctioned Rs. in lakhs	218.25
3. Amount released Rs. in lakhs	144.42
4. Wasteland to be developed as per sanctioned project in ha.	5734
5. Achievements reported so far in ha.	4045
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[*Translation*]

Lok Sabha

Starred Question No. 445 to be Answered on 26th August 1987

Books/Scholarship to SC/ST Boys in M.P.

*445. SHRIKAMMODILALJATAV: Will the Minister of WELFARE be pleased to state:

(a) the amount spent every year on providing text books and scholarships to the students belonging to Scheduled Castes and Scheduled Tribes in Madhya Pradesh

and the number of students benefited;

(b) whether any complaint has been received that some of the students do not get scholarship and text books; and

(c) if so, the reasons therefor and the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) A statement is given below.

(b) No specific complaint has been received by the Government.

(c) Does not arise.